State	District
8. Rajasthan	Udaipur & Banswara
9. Gujarat	Surat & Valsad
10. Punjab	Hoshiarpur
11. Haryana	Ambala
12. Himachal Pradesh	Solan

(b) There is no proposal, at present, to cover more districts under the abvoe project.

(c) Does not arise.

[Translation]

D.A. to Government Employees

1682. DR. SAKSHIJI:
SHRI SURYA NARAIN
YADAV:
SHRI V. KRISHNA RAO:
SHRI K.G. SHIVAPPA:
SHRI K.H. MUNIYAPPA:
DR. LAL BAHADUR
RAWAL:
SHRI DHARMANNA
MONDAYYA SADUL:
SHRIMATI PRATIBHA
DEVISINGH PATIL:
SHRI TEJ NARAYAN
SINGH:

Will the Minister of FINANCE be pleased to state:

(a) whether one more istalment of Dearness Allowance is due since January 1, 1994 to the employees of Central Government;

(b) if so, the reasons therefor; and

(c) the time by which this instalment of Dearness Allowance is likely to be released?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (c). As per the existing formula relating to grant of dearness allowance to Central Government employees based on the recommendations of the 4th Central Pay Commission, additional instalments of dearness allowance become due from 1st January and 1st July every year on the basis of percentage increase in the 12 monthly average of All India Consumer Price Index for Industrial workers (General) (1960=100) over the base index of 608 to which the existing scales of pay effective from 1.1.86 are related. The instalment due from 1st January normally becomes payable with the salary for the month of March, paid in April.

Export of Sub-standard Steel Pipes

1683. SHRI RAJENDRA AGNI-HOTRI: Will the Minister of COMMERCE be pleased to state:

(a) the total amount of steel pipes being exported by India at present;

(b) whether India is not getting orders from majority of the countries due to low standard of steel pipes and the export has been confined mainly to gulf countries only;

(c) whether the Government received any complaints from abroad about the export of inferior quality of steel pipes;

(d) if so, the details thereof;